SH DIGHO

Declaration of Assets and Liabilities

Year..2021.-22....

I, DHIRENDRA GAURAY, son/daughter/wife of SRI VIJAY KUMAR
ged. 29 years, belonging to BIHAR LEGISLATIVE ASSEMBLY
service and presently working as $REPORTER$
give herein below the details of the assets (immovable, movable, bank balance, etc.) of
myself, my spouse and dependants*:

A. <u>Details of movable assets</u>
 (Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Cash	5,000/-				
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	1 Lakh (Saring Ac.)				
(iii)	Bonds, Debentures and Shares in companies	Nil				The state of the s
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	Rs. 24,496/- (LIC) Rs. 45,000/- (SBI PPF)				
(v)	Motor Vehicles (details of make, etc.)	Nil		,		
(vi)	Jewellery (give details of weight and value)	Nil				
(vii)	Other assets, such as values of claims / interests	Nil		Disease in the Property of		

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee,

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Details of Immovable assets B.

[Note: Properties in joint ownership indicating the extent of joint ownership will

Sr. No.	nave to be indicated] Description	Salf	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(1)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	Nil				
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	Nil				
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	Nil				
(iv)	Houses / Apartments, etc Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	Nil	The second secon			
(v)	Others (such as interest in property)	Nil			1	

I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note: Please give separate details for each item)

Sr.	Description	Name & address of Bank /	Amount outstanding as	
No.	Description	Financial Institutions(s) / Department (s)	On animoteorie	
(a)	(i) Loans from Banks	Nil		
	(ii) Loans from financial institutions	Nil		
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	Nil	Andrew	
	(b) dues to departments dealing with supply of water	Nil	- 10 mm - 10 m	
	(c) dues to departments dealing with supply of electricity	Nil		

and the second s	(d) dues to departments dealing with telephones	Nil	
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	Nil	
	(f) Other dues, if any	Nil	
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	Income Tax: - Rs. 64,039/- Assessment Year: 2021-22 PAN - BDRPG7874D	
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	Nil	
	(iii) Sales Tax [Only in case of proprietary business]	Nil	
	(iv) Property Tax	Nil	CONTRACTOR OF STREET

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	(iii) Sales T case of prop business)	ax [Only	în		Nil					
	(iv) Propert	y Tax	and the second s		Nil	and the second second	Specific Control Control			The second secon
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Note:

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.